## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

**SECTION** 

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. GOWRI.V

For RAMANI OSHANKAR.

2. A.V. RADHAKRISHNAN

T.v.P. Sailihan

4. m/s. Remalingron & Ansounts coursel for 7 to 2 6 to Runga don't

PETITION ERS

9th Despondent M. M. M.

Coursel Lu

## **ORDER**

Ms V Gowri, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 to R6, counsel for R7 & R8 and Shri A V Radhakrishnan, counsel for R9 are present. Counsel for R9 prayed further time for filing counter. Time extended at request finally. Put up on 19.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)